

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE C.S.DIAS

FRIDAY, THE 24TH DAY OF APRIL 2020/4TH VAISAKHA, 1942

Bail Appl.TMP No.152 OF 2020

**(Crime No.736 /2020 of Karunagappally Police Station,Kollam )**

**PETITIONER/ ACCUSED**

Jacob ,S/o Stephen , Aged 38 years  
Kochutharayil Kizhakkathil  
Kotttakkupuram ,Clappana Kollam .

By Adv. M R Sasith Panicker

**RESPONDENTS**

1. State of Kerala,  
Represented by the Public Prosecutor,  
High Court of Kerala, Ernakulam. Pin 682031
2. The Station House Officer,  
Karunagappally Police Station,  
Kollam .Pin 690518

**BY Public Prosecutor Sri.**

**THIS BAIL APPLICATION HAVING COME UP FOR ADMISSION ON  
24.04.2020, THE COURT ON THE SAME DAY PASSED THE FOLLOWING:**

**C.S.DIAS, J.**

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**B.A.TMP No.152 of 2020**

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**Dated this the 24<sup>th</sup> day of April, 2020.**

**ORDER**

The learned counsel for the petitioner submitted that the matter is not pressed. Permission granted.

Accordingly, the petition is dismissed as not pressed.

**C.S.DIAS  
JUDGE**

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